

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 117
IA No. 229/JPR/2022
CP No. (IB)-41/94(1)/JPR/2021
Under Section 94(1) of IBC, 2016

In the matter of:

Mrs. Neelam Jindal through RP Vishnu Upadhyay ...Applicant


**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**


Present Through Video Conferencing: -

For the RP : Vishnu Upadhyay

ORDER

List the matter on 18.04.2023.


(Prasanta Kumar Mohanty)
Technical Member


(Deep Chandra Joshi)
Judicial Member

March 15, 2023